

12.47½ hrs.

## ESTIMATES COMMITTEE

HUNDRED AND FORTY-THIRD, HUNDRED AND FORTY-FIFTH AND HUNDRED AND FORTY-SEVENTH REPORTS

**Shri Thanu Pillai** (Tirunelveli): Sir, on behalf of **Shri Dasappa**, I beg to present the following reports of the Estimates Committee:—

- (1) Hundred and forty-third Report on action taken by Government on the recommendations contained in the Sixteenth Report of the Estimates Committee on the late Ministry of Education and Scientific Research—National Archives of India, etc.
- (2) Hundred and forty-fifth Report on action taken by Government on the recommendations contained in the Forty-fourth Report of the Estimates Committee on the Ministry of Health—Public Health—Part II.
- (3) Hundred and forty-seventh Report on action taken by Government on the recommendations contained in the Ninety-fourth Report of the Estimates Committee on the Hindustan Machine Tools Limited.

12.47½ hrs.

## CORRECTION OF ANSWER TO S.Q. No. 481

**The Deputy Minister of Law** (**Shri Hajarnavis**): Sir, In answer to part (a) of Starred Question No. 481 in the Lok Sabha on the 30th November, 1961, it was stated that “although the dates to be initially fixed for polling in these constituencies (namely, Kangra Parliamentary constituency and the five Punjab Assembly constituencies of Nurpur, Dharamsala, Kangra, Palampur and Dera) will be

in February along with the rest of the country the actual polling in these constituencies will take place on April 27, 28 and 29, to which the polling will be adjourned”. The correct position, however, is that the poll in the Kulu Assembly constituency and in that portion of the Kangra Parliamentary constituency comprised in the Kulu Assembly constituency will be adjourned to April 27, 28 and 29. The poll in the rest of the Kangra parliamentary constituency and in the five component Assembly constituencies namely, Nurpur, Dharamsala, Kangra, Palampur and Dera, will take place in February, 1962, along with the rest of the country.

12.48 hrs.

## STATEMENT RE: VISIT TO GENEVA TO PARTICIPATE IN THE MEETING OF TRADE MINISTERS.

**The Minister of Commerce and Industry** (**Shri K. C. Reddy**): Sir, this is a long statement.

**Mr. Speaker**: He may place it on the Table.

**Shri K. C. Reddy**: Sir, I place it on the Table. [Placed in Library. See No. LT-3422/61].

**Shri T. B. Vittal Rao** (Khammam): Sir, it is a very important statement.

**Mr. Speaker**: It is about his recent visit to Geneva. He came back only three or four days ago.

**Shri T. B. Vittal Rao**: It is a very important matter. Britain is going to enter the ECM. That is why he went. He could have laid it the very next day.

**Shri K. C. Reddy**: No, Sir. How could I? I am placing the statement on the Table at the earliest possible moment.

**Shri T. B. Vittal Rao**: We have no opportunity to discuss it.

4187 Statement re: Report AGRAHAYANA 17, 1883 (SAKA) Motion re: 4188  
of the special committee of Major Railway  
Secretaries on Accidents  
Supply of Mechanical Transport  
Spares by a  
Canadian Firm

**Mr. Speaker:** What can be done. Sometimes it happens.

**Shri T. B. Vittal Rao:** When the country's economy is threatened because Britain is joining the European Common Market, this is a topical subject with which our country is exercised, and we cannot discuss it.

**Mr. Speaker:** The last day for the Session was fixed up long ago. The hon. Minister returned only three or four days ago. At the earliest possible opportunity he has placed the statement. He must have also some time to collect all the facts and prepare it in the form of a statement. He has done so. Hon. Members will kindly read that. Next time when we meet we will try to take it up if possible.

**Shri T. B. Vittal Rao:** In the Third Lok Sabha.

12.49 hrs.

STATEMENT RE: REPORT OF THE SPECIAL COMMITTEE OF SECRETARIES ON SUPPLY OF MECHANICAL TRANSPORT SPARES BY A CANADIAN FIRM.

**The Deputy Minister of Defence (Shri Raghuramaiah):** As the House may be aware, questions have been asked by hon'ble Members from time to time in regard to the report of the Special Committee of Secretaries which was set up by Government to examine in detail the deal made with a Canadian firm for the supply of Mechanical Transport Spares, a reference to which was contained in the 28th Report of the Public Accounts Committee. The report of the Special Committee was submitted to Government on 19th May, 1961, and since then the recommendations and observations contained in this report have

been under examination. I have now the honour to place on the Table of the House a copy of the report of the Special Committee, together with a note containing Government's comments on the recommendations/observations made by the Committee, which have been forwarded to the Public Accounts Committee. [Placed in Library. See No. LT-3443/61].

12.49½ hrs.

MOTION RE: MAJOR RAILWAY ACCIDENT—contd.

**Mr. Speaker:** The House will now take up further consideration of the following motion moved by Shri Rajendra Singh on the 2nd December, 1961, namely:

"That this House takes note of the statement made by the Minister of Railways in the House on the 20th November, 1961, on major accidents which occurred recently."

Two hours were allotted for this out of which 1 hour 10 minutes have already been taken. 50 minutes more are there.

**Shri Braj Raj Singh (Ferozabad):** It may be continued up to 2.30.

**Shri S. M. Banerjee (Kanpur):** The Bills put down on the Agenda will not be discussed at all.

**Mr. Speaker:** Is it the general sense of the House that we carry on this discussion till 2.30?

**Some Hon. Members:** Yes.

**Mr. Speaker:** All right, this will continue till 2.30.

**Mr. Speaker:** Hon. Members will take ten minutes each.